

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 116
CP No. 52/CB/2022

Proceedings under Section 241-242 Companies Act
IN THE MATTER OF:

Kanak Vidhani
V/S

.....Applicant

Aanand Devcon Pvt. Ltd.

.....Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Satya Smruti Mohanty, Adv.
Mr. Sarvavid Subash Pradhan, Adv.
Mr. Goutam Rai, Adv.
Ms. Gyaninee Nayak, Adv.
Ms. Pratyusha Mohanty, Adv.
Mr. Sambit Shekhar Moharana, Adv.

For the Respondent

Mr. Abhishek Agarwal, Adv.

ORDER

Learned counsel Mr. Satya Smruti Mohanty appeared for the petitioner.
Learned counsel Mr. Abhishek Agarwal appeared for the respondent.
Matter adjourned to 04.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)